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10/8/17



0073473

Kochi: 682 031
Dated: 10.08.2017

PROCEEDINGS

High Court establishment – appointment to the category of Assistant in the High Court–permission to join duty - orders issued.

Read : 1. High Court proceedings No.A2-6916/2016 dated 03.08.2017
2. Submission dated 10.08.2017 from the person concerned.

ORDER NO. A2-6916/2016(2)

Sri. Shan B. M. who has been offered appointment as Assistant in the High Court Service as per the High Court proceedings read above, is permitted to join duty on **10.08.2017 A. N.** He is posted to the 'A' Section, High Court.

(By Order)

Lissamma Joseph Murickan
Assistant Registrar(H. G.)

To

- The person concerned
- The Joint Registrar concerned, High Court.
- The Deputy Registrar concerned, High Court.
- The Public Relations Officer, High Court.
- The Assistant Registrars concerned and Chief Librarian, High Court
- The Section Head concerned.
- The Confidential Assistants to the Registrars, High Court.
- The 'G' (Accounts – II & III) Sections, High Court.
- The J.T. Section, High Court (for uploading in website)
- The Finance Wing, High Court.
- The Administrative Records Section, High Court (2 Copies)
- The A4 Seat, High Court.
- The File / Stock File